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SO(EST)

13-2-25

Declaration of Assets and Liabilities

Year 2025

I, ROUSHAN KUMAR son/daughter/wife of SURESH SINHAaged 45 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as DRIVER, Bihar Legislative Assembly.give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:A. Details of movable assets:(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	5000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.I.P 5000 + 5000/- MONTH	N	N	N	N
(iii)	Bonds, Debentures and Shares in companies	N	N	N	N	N
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Pol No - 826554329 69919/- year Pol No - 517991491 = 4089/- year LIC - 989/- year.			N	N
(v)	Motor Vehicles (details of make, etc.)	2 wheeler	2	N	N	N
(vi)	Jewellery (give details of weight and value)	Gold 10 g	Gold 250 g SILVER 250 g	N	N	N
(vii)	Other assets, such as values of claims / interests	N	N	N	N	N

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental 2 Acres		N	N	N
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N	N	N	N	N
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	S.B.I. BVM	5,96,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Roushan Kumar. Hota owner

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BXHP/K3470 M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	??	??
	(iv) Property Tax	??	??

C. Personal Detail

GPF/CBF/PRAN No. :- 110024651414

Gender :- M (M/F)

Date of Birth :- 24/10/1979 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- DRIVER Bihar Legislative Assembly.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ravshan Kumar.

Name of Employee: Ravshan Kumar.

Place: PATWA

Date: 13.2.2025

Designation: DRIVER

Department: Bihar Legislative Assembly.

PATWA.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.